

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-BA-71/2020

Rahul Luthra, Presently lodged in
Central Colvale, Jail

...Applicant.

Vs

State Thr. Police Inspector In Charge,
Panjim Police Station and anr.

...Respondents.

Shri R. Desai, Advocate for the Applicant.

Shri P. Faldessai, Addl. Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:16 December 2020.

P.C.

Post the matter on 17.12.2020.

DAMA SESHADRI NAIDU, J.

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